

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 119  
(IB)-1075(PB)/2020

**IN THE MATTER OF:**

|                              |     |                      |
|------------------------------|-----|----------------------|
| Vipreender Aggarwal and ors. | ... | Applicant/Petitioner |
| Vs                           |     |                      |
| Shreejee Metplas Pvt Ltd.    | ... | Respondent           |

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 21.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

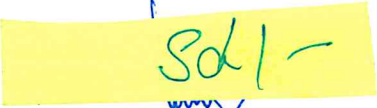
**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**


**PRESENT:**

For the Applicant : Mr. Sanyam Goel with Mr. G. S. Sarin, CS

**ORDER**

At the request of the corporate debtor counsel, list the matter  
on 01.02.2021.

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

  
**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

21.12.2020  
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